

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
CIRCUIT SITTING:GWALIOR

Original Application No.202/465/2018

Gwalior, this Wednesday, the 09th day of May, 2018

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Radhey Shyam Hayaran,
S/o Late Shri Babulal Hayaran,
Aged 67 years,
Occupation: Pensioner-Retired from the post of
Asstt. Accounts Officer, from the
O/o the Accountant General (A&E)-I,
M.P. Gwalior, R/o Nakkasa No.2
Nai Sarak Lashkar,
Gwalior 474001 (M.P.)

-Applicant

(By Advocate –**Shri D.P. Singh**)

V e r s u s

1. Union of India,
Through the Comptroller &
Auditor General of India,
9 Deendayal Upadhyaya Marg,
New Delhi 110124

2. The Principal Accountant General (A&E)-I
MP Gwalior, Lekha Bhawan,
Jhansi Road, Gwalior 474002 (M.P.)

3. The Deputy Accountant General (Administration)
Office of Accountant General (A&E)-I
M.P. Gwalior,
Lekha Bhawan
Jhansi Road,
Gwalior 474002 (M.P.)

- Respondents

(By Advocate –**Shri J.P. Saxena**)

O R D E R (Oral)

By Navin Tandon, AM:-

Learned counsel for the applicant seeks permission to withdraw this Original Application as the relief claimed for by the applicant has already been granted to him.

2. Permission granted.

3. Accordingly, this Original Application is dismissed as withdrawn.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

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